

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH, 'C' PUNE

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

आयकर अपील सं. / ITA Nos.454/PUN/2016, 3028/PUN/2017 &
1959/PUN/2019

निर्धारण वर्ष / Assessment Year : 2011-12, 2013-14 & 2015-16

M/s. MAN Trucks India Private Limited, 201-216, Pride Silicon Plaza, Beside Chaturshrungi Temple, Senapati Bapat Road, Bavdhan Khurd, Pune 411 016, Maharashtra PAN : AAECM6932E	Vs.	DCIT, Circle-14, Pune
Appellant		Respondent

आयकर अपील सं. / ITA No.353/PUN/2016

निर्धारण वर्ष / Assessment Year : 2011-12

DCIT, Circle-14, Pune	Vs.	M/s. Man Trucks India Private Limited, 201-216, Pride Silicon Plaza, Beside Chaturshrungi Temple, Senapati Bapat Road, Bavdhan Khurd, Pune 411 016, Maharashtra PAN : AAECM6932E
Appellant		Respondent

Assessee by

Shri Tushar Patil

Revenue by

Shri Shivaji B. More

Date of hearing

14-02-2022

Date of pronouncement

14-02-2022

आदेश / ORDER

PER BENCH :

This batch of four appeals involves three appeals of the assessee for the assessment years 2011-12, 2013-14 & 2015-16 and one appeal of the Revenue for the assessment year 2011-12.

2. The assessee has filed an application dated 11-02-2022 submitting that a Unilateral Advance Pricing Agreement (in short 'APA') has been executed u/s.92CC of the Act and for execution of the APA, the withdrawal of grounds of appeals in relation to transfer pricing adjustment is called for. The Id. DR candidly accepted the position. In view of the foregoing discussion, we allow the parties to withdraw their respective appeals.

3. In the result, all the appeals are dismissed as 'withdrawn'.

Order pronounced in the Open Court on 14th February, 2022.

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 14th February, 2022
सतीश

आदेश की प्रतिलिपि □ प्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The respondent
3. The CIT (DRP-3) Mumbai-1, CIT (DRP-3) Mumbai-2,
CIT (DRP-3) Mumbai-3,
4. DR, ITAT, 'C' Bench, Pune
5. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	14-02-2022	Sr.PS
2.	Draft placed before author	14-02-2022	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		

*